THE MINISTER OF LABOUR AND REHABILITATION (SHRI SUKHLAL HATHI): (a) Yes.

(b) to (e) As soon as possession is given by the Central Public Works Department allotment is made. Out of 103 houses only one house is lying vacant at present and house rent in this case is not being paid. The loss on account of rent not received is very small.

(Dr. Bhai Mahavir stood up)

MR. CHAIRMAN: Even on this you want to put a question?

DR. BHAI MAHAVIR: Yes, Sir. It is not an unimportant matter. I only want to know how long it usually takes between the houses getting ready and their being allotted. How much time usually is taken? How much red-tapism is involved in the process of allotment of houses? Because in view of the shortage of houses it should be done as expeditiously as possible.

SHRI JAISUKHLAL HATHI: fully agree that it should be done as expeditiously as possible. I will give you the dates on which the houses were handed over to us and on which they were a'lotted: 12th April 1968 and 14th Apri' 1968; 1st May 1968 and 1st May 1968; 30th September 1967 and 1st October 1967; 30th June 1967 and 1st July 1967 to 6th July 1967. You will find there is no delay.

DR. BHAI MAHAVIR: How long the C.P.W.D. takes to make them ready and deliver them? Have you any idea?

SHRI JAISUKHLAL HATHI That goes beyond my jurisdiction. When they hand over and when they are ready, the next day we allot.

DR. BHAI MAHAVIR: For once you are prompt and you are to be congratulated.

*607. The questioner (Shri Sura) Prasad.) was absent. For answer vide col. 5156-5157 infra.]

'SPOT LIGHT' PROGRAMME OF A.I R.

*608. SHRI PITAMBER DAS†: DR. BHAI MAHAVIR: SHRI J. P. YADAV: SHRI PREM MANOHAR: SHRI RATTAN LAL JAIN: SHRI MAN SINGH VARMA:

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state:

- (a) the number of times persons or correspondents from 'Patriot' other newspapers were called for the 'Sopt Light' programme broadcast from All India Radio during 1967 and 1968 and the total amount paid them;
- (b) whether it is a fact that ratio of the persons ca'led from 'Patriot' is higher as compared to the rest of the newspapers; and
- (c) if so, what are the therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) A statement is laid on the Table of the

- (b) The number of persons from the 'Patriot' who were invited to participate in the 'Spotlight' programmes was not larger than those invited from some other papers. But the number of bookings of these persons was larger than that of persons from any other newspaper.
- (c) The 'Spotlight' is a forum of discussion in which all points of view are freely expressed. The selection of persons for participating in this programme depends on the controversial nature of topics and the availability of persons who can express different points of view irrespective of the newspapers to which they belong.

tThe question was actually asked on the floor of the House by Shri Pitam ber Das.

STATEMENT

Number of times journalists belonging to Newspapers, News Agencies were given Spotlight programme in 1967

Name of the paper to which the journalists belonged					I	belonging to the beaper to whom ogrammes were given	Total No. of bookings	Total amount paid
				,				Rs.
Patriot · ·						5	19	1,155
Statesman				,		7	14	1,155
Indian Express	•	•	•	•	•	5	9	670
Times of India	•	•	•	•	•	3	7	540
Hindu	•	•	•	•	•	4	8	520
Hindustan Standard		•	•	•		1	5	375
National Herald	•	•	•	•	•	1	3	300
A.F.P.	•	•	•	•	•	ī	5	300
Hindustan Times	•	•	•	•	•	. 3	3	250
Eastern Economist		•	•	•	•	1	2	200
Commerce ·	•	•	•	•	•	1	2	135
Financial Express	•	•	•	•	•	1	$\bar{2}$	120
Africa Diary	•	•	•	•	•	Ĩ	Ī	75
Assam Tribune	•	•	•	•	•	1	1	75
I.N.F.A.	•	٠	•	•	•	1	1	75
Blitz	•	•	•	•	•	1	1	60
Economic Times	•	•	•	•	•	1	1	60

Number of times journalists belonging to Newspapers/News Agencies were given Spotlight Programme in 1968

Name of the paper to which to journalists belonged	the			No. of jour- nalists be- longing to the paper to whom pro- grammes were given	Total No. of book- ings	Total amoun paid		
								Rs.
Patriot					_	6	38	2,28
Times of India					·	10	26	1,71
Indian Express .				·		5	13	1,08
Statesman		·		-	·	9	16	1,08
Hindu		•				5	13	91
Eastern Economist.				·	Ċ	2	7	62
Commerce	•			•	•	9 5 2 2 2	10	60
Financial Express .						2	7	46
Economic Times.						1	6	45
Hindustan Times .						5	7	. 42
Tribune						1	7	42
Hindustan Standard						3	5	33
Assam Tribune .	•					1	3	22
P. T. I.		•	•			. 2	5 3 2 2	12
A. F. P.			•			1	2	12
Organiser			•	•	•	1	1	10
I. N. F. A.		•	•	•	•	1 _	. 1	7
Amrita Bazar Patrika		•	•		•	1		7
Vishwamitra	•	•	• •	•	•	1 .	3	7
U. N. I	•	•	•	•	•	1	1	6
Africa Dairy .	•	•	•	•	•	1	Ţ	6
Shanker's Weekly .	•	•	•	•	•	7	1	6

(Some hon. Members stood up.)

MR. CHAIRMAN: I have got six names here, and I must go according to some rules. Those who have put question should ba given the preference. In fact they are all there from the same party, but unfortunately I cannot make any distinction as whether it is put by the same Therefore, I must party or not. follow some procedure. You will help in by not getting up till that thing is exhausted.

SHRI PITAMBER DAS: So far as my party is concerned, we keep it mind. I am not putting question.

MR. CHAIRMAN: There is no complaint against you at all. Dr. Mahavir.

BHAI MAHAVIR: From the statement that has been handed over us I find that Patriot had bookings in 1967 and 38 bookings in 1968, whereas in the case of certain other papers like Times of India and Statesman and Indian Express, number continues to be much smaller. In the case of Times of India it was the highest next to Patriot. May I know what is the criterion by which this selection is made? Does it mean that Patriot has some staff with calibre or with a competence which no other paper in the country has? Or is it particularly because of the desire to placate some people who are the loudest in condemning or criticising or imputing motives to Government or the Ministry concerned? Is it some sort of a lolipop to keep them silent or is it based on some principle or some criterion?

SHRI I. K. GUJRAL: One thing I would like to clarify. From the very beginning, when somebody is asked to speak on a Spot Light subject, the idea is not to which paper he belongs. We do not balance the papers; we look for people who always some different points of view so that the different aspects of a controversy

can be discussed I would request the hon Member to draw journalists and the newsbetween papers because only then will perspective become clear. The main is not give this to this newspaper or that; the main idea is to call a person who on that very subhave some view. If the ject may hon. Member will look at it from a different angle, for example, the Times of India or the Indian Express, he would see that this group with a particular set of opinion. The main idea while allotting this job is that we ask the people with different points of view to come: whether they belong to one paper or no newspaper or to the Government Department; all types of people are invited to participate in this.

DR. BHAI MAHAVIR: I do not see how the hon. Minister has tried to wish away or wash away the question which I was putting. He says that it is based on the competence or the points of view of the journalists concerned. Does he mean that the Patriot has a set of journalists who are far and above others in respect of this programme?

ARJUN ARORA: That SHRJ is correct, Dr. Mahavir.

DR. BHAI MAHAVIR: Is it correct? Anyway, let the Government out with a statement that it is correct and we shall know what the Governments criterion or judgment is in this.

SHRI I. K. GUJRAL: The criterion I have already stated. The criterion is not to provide a balance between newspapers but to bring to bear different points of view on a subject. Therefore, it is not a question whether one agrees with that point of view or not. The Government or the All India Radio has no point of view in that. Our main approach on all subjects is that if we want to strengthen democracy, then dissension must be accommodated. Therefore, we must be in a position to accommodate all

those different points of view. Only then will this democracy become robust. We want the All India Radio to continue to be a forum of free, frank and independent discussion.

DR. BHAI MAHAVIR: Sir .

MR. CHAIRMAN: I cannot go on allowing you.

DR. BHAI MAHAVIR: If there is one point of view . . .

SHRI ARJUN ARORA: Sir, he has put two questions. Only two questions are allowed.

(Interruptions)

DR. BHAI MAHAVIR: I can understand your soft corner. But you need not interrupt others.

श्री मान सिंह वर्मा: डा० भाई महावीर के बार-बार पूछने के पण गत् भी माननीय मंत्री महोदय ने यह बनाने की कृपा नहीं की है कि क्या "पेट्रियाट" में ही इस प्रकार के केलिबर के लोग हैं किसी दूसरे पत्र में नहीं हैं?

श्री अर्जुन अरोड़ा: वह तो हो गया।

श्री मान सिंह वर्मा: श्राप बीच में क्यों बोलते, हैं ?

(Interruptions)

You are not the Minister. इस तरह से इनट्रेप्ट मत कोजिए।

MR. CHAIRMAN: I have to request the hon. Members not to interrupt the questioner when he is putting the question. The answer has to be given. If other Members who have nothing to do with the questioner unnecessarily interrupt him it is impossible to conduct the business of this House. I shall give an opportunity to yo if you are lucky.

श्री मान सिंह वर्मा: माननीय मंत्री महोदय ने डेमोक्रेपी के नाम पर ग्रपने उस कृत्य को छिपाने की कोशिश की है। यह मानना पड़ेगा कि भाषके डिपार्टमेंट मे इस प्रकार के एनी दिस मौजूद हैं जो खुल्लमखुल्ला ' 'पिट्रियाट'' भौर उसी प्रकार की विचारधारा के पत्रों को प्रश्रय दे रहे हैं। क्या यह सही नहीं है ?

श्री ग्राई० के० गजराल : यह सही बिल्कल नहीं है। पिछले वर्ष में हमने जितने लोगों का बुलाया, उन में से 62 जनरेलिस्ट्स थे प्रीर 53 नान-जनरेलिस्टम थे। पहला तो बैतेंस यह है। दूसरा बैतेंस यह है कि जो 62 जनरेलिस्ट्स थे उनको गर भ्राप देखेंगे तो पाएंगे ि तकरीबन सब न्यूजपेपर्स के ऊतर एक बात फैलाई गई है, इसलिये नहीं कि वे किनी न्युजपेपर्स से बंधे हए थे बल्कि इसलिए कि किस्म-किस्म के लोग थे जो ठीक तरह से इस बात के अपर नक्तेनज़र रखते थे। उनको दावत दी गई है कि वे स्नाकर बात करें। स्रब हजर, एक बात की तरफ ध्यान रखा जाये। सवाल यह है कि किस जनरेलिस्ट को बुलाया जाये या किम ग्रखबार वाले को बुलाया जाये। बुनियादी सवाल तो यह है कि अगर इस तरह की कन्दोवर्सी वाती कोई चीज होगी ता जाहिर है कि कुछ लोगों का नुक्तेनज़र कुछ होगा ग्रीर कुछ का सरा होगा । स्राल इंडिया रेडियो में हम चाहते हैं कि ऐसे लोगों को बुलाया जाए जिनका नुक्ते निगाह दूसरा हो, उससे चाहे सरकार सहमत न हो । मसलन हमारे यहा एक फोरम है "ट डे इन पालियामेंट"। इसमें अगर आप लिस्ट देखें तो आप देखेंगे कि हिन्दी में जो समय होता है, उसमें शाम को दूसरे किस्म के जनरेलिस्ट भी स्राते **हैं**। उस^क मेर कहता यह है कि बराये मेहरबानी जररे-तिस्ट की तिगाह से ग्रनग करके देखिये तरे भ्रापका दष्टिकोण ठीक होगा ।

(Several hon. Members stood up.)

MR. CHAIRMAN: Do not be anxious. I will come one by one. I try to please everybody, but I am not in a position to please everyone of you. Mr. Dharia.

SHRI M. M. DHARIA: Mr. Chairman, Sir, a wrong impression is likely to be created because of the reply of the hon. Minister. If a journalist from a particular Press is invited it is not as if it agrees with that Press or that journal or the views of that journal; it should not be the criterion. I entirely agree with the hon. Minister that several views should come and from that point of view, may I request the hon. Minister to examine the whole policy of the All India Radio? I will not call it a charge, but I would like to say that it is fee ing that most of the time is con-- sumed by the vested interests in the country and the voice of the common . man is not getting that much prominence which it should get from the All India Radio. Will the hon. Minister revise this policy and assure this House that there will be an impartial treatment from the All India . Radio?

SHRI I. K. GUJRAL: I can assure my hon, friend only one thing, and that is that the All India Radio's forums are used only to encourage free, frank and democratic discussion.

श्री राजनारायरा : चेयरमैन साहब, नै सरकार से यह जानना चाहुंगा कि श्री .मोहन धारिया के इस ग्रंश का समर्थन करते हए कि निश्चितरू में स्राल इंडिया रेडियो को कुछ निहित स्वायों की पूर्ति के तिए इस्नेमाल किया जा रहा है जनमत की उपेक्षा करते हुए। उसके तो रोज ही हम भूव :-भोगी हैं। जो एनाउन्समेंट होता है यहां की परफोरमेस का, उसमें हमारा नाम ही छोड़ दिया जाता है। जहां हमारा नाम कालिग एटेंगन मे ग्राएगा, हमारे नाम को रेडियो छोड़ देगा । देखिये 1968 में "पेट्याट" से 6 ग्रादमी बलाए गर्ग्रौर 38 बार बुलाए गये, यानी - एक आदमी का ग्रगर ग्रीमत निकालें तो 6 गना 6= 36 करीब साढे छ. बार ब्लाण गया। मैं यह जानना चाहता हूं कि किन-किन

विषयों पर किन-किन भादिमियों को बुलाया गया? वे कौन से विषय थे भ्रौर उन विश्यों के कौन पारंगत थे जो एक भ्रादमी को छः बार बुलाया । भ्रौर उसी तरह से 1967 को देखिये । 1967 में "पेट्रियाट" के कुल 5 भ्रादमी बुलाये गये मगर 21 बार बुलाये गये । 5 गुना 4 = 20 यानी सवा चार बार भ्रौर दूसरे भ्रखबारों का भ्रौमत किसी का एक भ्राता है, किसी का दो भ्राता है भ्रौर किमी का पौने दो भ्राता है ।

एक माननीय सदस्य : किसी का कुछ नहीं स्वाता है ।

श्री राजनारायरा : हां, किसी का कुछ नहीं श्राता है । तो मैं यह जानना चाहता हूं कि सरकार इनके विषय बताए श्रोर "पेट्रियाट" के उस विषय के जो पारंगत हैं, उनके नाम बताए श्रोर दूसरे अखबारों के उस विषय के जानकार दूसेरे लोग हैं या नहीं श्रोर किन-किन विषयों के लिए बुलाया गया है, यह सं बताएं, तब इस समस्या का समाधान हो सकता है ?

श्री श्राई० के० गुजराल: यह तो एक लम्बा स्टेटमेंट है जो जगर चाहें तो मैं सदन की टेबिल पर रख सकता हूं, लेकिन मैं यह बतला सकता हूं जो श्रापने पूछा कि "पेट्रियाट" के लोग, "पेट्रियाट" से जिनका ताल्लुक है किस-कि। मजमन पर बोले ...

श्री राजनारायरा: हम सभी चाहते है।

श्री श्राई० फे० गुजराल : सवका मैं स्टेटमेंट रख दूंगा श्रान दि टेविल श्राफ दि हाउस, लेकिन एक वात का जिन्न जो राजनारायण जी ने किया कि रेडियो पर इनका नाम नहीं श्राता है । बदिकस्मती यह है कि राजनारायण रेडियो जब सुनते हैं जब इनका नाम नहीं श्राता है, मगर परमो जब श्रापने यहा पर कुछ मामला उठाया, तो रेडियो पर "टू डे इन पालियामेंट" सारा का सारा

राजनारायण में भरा हुन्ना था ग्रौर वे शिकायत करने है ।

श्री राजनारायण र ग्रान ए पर्ननल एक्सब्लेनेशन, देखिये, रेडियो मे यह स्राया हमने रेडियो पर सुना । रेडियो पर यह स्राया कि फब्रह्शेन प्रती श्रद्धमद साहब ने यह कहा कि राजनारायण ने हमको एशेव किया Interruptions स्नाव कृषया सुन ले।

MR. CHAIRMAN: Do not bring in other matters. I do not want you to bring in other matters

श्री राजनारायण : श्रीमन्, श्रापने कल हमको एक्सप्लेनेशन देने का मौका दिया वह ग्रलग चीज है लेकिन हमने उसी दिन कह दिया था कि फखरूदीन ग्रली ग्रहमद साहव यह गलन बोल रहे हैं, झूठ बोल रहे हैं, मैने किसी को एशोच नही किया ग्रीर वह भ्रपनी कालिमा को घोने के लिये यह बात कहना चाहते है, तो यह बान न तो ग्रखबारों में ग्राई ग्रीर न रेडियों में ग्राई कि राजनारायण न फौरन उठ कर कहा कि फखरूदीन ग्रलो ग्रहमद साहव झूठ बोल रहे है।

SHRI I. K. GUJRAL: Sir, I would have normally replied to this question but lest a wrong impression should go out, I would like to correct one thing, "Today in Parliament" and its counterpart in Hind, is covered by one journalist or the other every day. We do not tell the jou nalist as to what he should cover and what he not cover. He covers whole thing in ten minutes. Let us understand the limitations of the journalists. He has to cover in ten what happens in minutes Houses during the whole day.

SHRI ARJUN ARORA: Five minutes for the Ministers and five minutes for the rest of the House

SHRI I K. GUJRAL: Because Ministers speak more sense some time.

SHRI MULKA GOVINDA REDDY: Sir, we protest when he says that Ministers speak sense.

MR. CHAIRMAN: Everyone speak sense. There is no question. On behalf of this whole House I say everyone tries to speak sense.

श्री राजनारायण : मिनिस्टर न हमारी इस बात की सफार्ट नहीं दी । श्रीमन्, जरा स्याल किया जाये । मिनिस्टर इस बात की सफाई दें कि जो ससद् समीक्षा होती है उसकी प्रक्रिया क्या है क्योंकि हमे जानकारी है कि संसद् समीक्षा भी कुछ ग्रखवार के लोगों को दी जाती है कि तुम करों ग्रीर उस ग्रखवार के लोगों का तम लेते है बाकी लोगों को छोड़ देते है । यह हमको जानकारी कराई गई है ड ग्राफ दि डिपार्टमेट से ।

SHRI A. P. CHATTERJEE: May I draw the attention of the hon'ble Minister to the fact that the hon'ble Minister has assisted, if I may say so with respect to him, in giving the impression as if the leftist voice is getting a predominant share "Spotlight programmes" in the A.I.R. May I ask from him whether it is or it is not a fact that in 1967 out of about 70 bookings only 10 were given to the "Patriot" which is regarded as journal representing the leftist voice. Worse is the situation in 1968; it is not even 20 per cent of the bookings that the leftist newspapers got. May I, therefore, know, Sir, whether he will remedy the situation which he has so glanngly put forward in the statement laid on the Table of the House. Why not such weeklies as the 'People's Democracy' which represents a particular point of view given bookings whereas we find that the 'African Bureau', 'The Economic Times' or the 'Financial Express', the big bourgeois bulletins and the big points of view bourgeois bookings?

SHRI I. K. GUJRAL: I make it clear that no journal is given a

booking. The bookings are given to journalists whenever we come across them.

श्री राजनारायण : श्रीमन्, प्वाइट ग्राफ ग्रार्डर ।

MR. CHAIRMAN: No point of order, please.

श्री राजनारायण : जरा सुन लें । इस बात की जरूर सफाई होनी चाहिये कि कौन लेफ्टिस्ट है श्रीर कौन राइटिस्ट है । देखिये, मंत्री को इस बात की सफाई करनी पड़िंगी कि कौन लेफ्टिस्ट है श्रीर कौन राइटिस्ट है क्योंकि माननीय सदस्य कह रहे हैं कि लेफ्टिस्ट श्रखबार जो है । लेफ्टिस्ट भी बहुत रिएक्शनरी कहे जा सकते हैं इसलिये लेफ्ट श्रीर राइट का जो डिस्टिक्शन है वह गलत है ।

SHRI I. K. GUJRAL: Sir, to clarify Mr. Rajnarain's doubts about leftist or rightist, although I do not have personal views as to who is a rightist and who is a leftist—I am not supposed to decide it—the natural thing that I can say in respect of Mr. Rajnarain after listening him from time to time is that I think him to be a leftist.

SHRI RAJNARAIN: Shrimati Indira Gandhi is also a leftist.

SHRI I. K. GUJRAL: Coming back to the question, Sir, I want to repeat one thing. (Interruption by Rajnarain.) He does not let me speak, Sir. Let Mr. Rajnarain keep quiet. The point basically is that we do not give bookings to any journals. give bookings only to journalists or other competent persons. The main point is that we decide on an issue which comes up during the day or the previous day as to what should be discussed on that day on the Radio and then we book a person who readily available and who can have a point of view on that.

*609. [The questioner (Sardar Ram Singh) was absent. For answer vide col. 5157 infra.]

MONOPOLY OVER PRESS

*610. SHRI ARJUN ARORA:†
SHRI GULAM NABI UNTOO-

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state:

- (a) whether the question of growing hold of monopoly over the press in the country was referred to the Press Council of India;
- (b) if so, whether the Council has made any recommendation in regard thereto; and
- (c) what action has been taken by Government on those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Under section 12(2) (j) of the Press Council Act, 1965, one of the functions which the Press Council may perform is to study developments which may tend towards monopoly or concentration of ownership of newspapers, including a study of the ownership or financial structure of newspapers, and if necessary, to suggest remedies therefor. They have undertaken such a study.

- (b) No, Sir, not yet.
- (c) Does not arise.

SHRI ARJUN ARORA: The Minister has only referred to a section of the Press Council Act which was passed by this House also, and we are aware of it. I wanted him to tell us what are the steps that the Press Council has taken to study the growing hold of monopoly over the press in India: If it has done anything whatsoever, the Minister may please give us the

[†]The question was actually asked on the floor of the House by Shri Arjun Arora.